

AMENDMENTS TO COMPANIES (CENTRAL GOVERNMENT'S) GENERAL RULES AND FORMS

The Deputy Minister of Finance (Shri B. R. Bhagat): Sir, I beg to lay on the Table, under sub-section (3) of Section 642 of the Companies Act, 1956, a copy of the Notification No. S.R.O. 2105 dated the 29th June, 1957 making certain further amendment to the Companies (Central Government's) General Rules and Forms, 1956.

[Placed in Library. See No. S-124/57]

DIRECTIONS ISSUED BY THE SPEAKER UNDER THE RULES OF PROCEDURE

Sardar Hukam Singh (Bhatinda): Sir, I beg to lay on the Table a copy each of Directions Nos. 96A and 108A issued by the Speaker under the Rules of Procedure and Conduct of Business in 'Lok Sabha'.

[Placed in Library. See No. S-125/57]

BUSINESS OF THE HOUSE

Shri Warior (Trichur): In view of the fact that resolution on the appointment of a Second Pay Commission is coming up for discussion today and it has been allotted only 2½ hours, may I make a submission? I was not able to attend the meeting because I did not get notice.

Mr. Speaker: The hon. Member may say that when we come to that.

Shri Warior: An extension of time may be granted because the House is very much interested in that. When the Resolution was considered by the Committee at 3-30 P.M., I got notice that it was only at 4-00 P.M.

Mr. Speaker: The hon. Member must have waited until we came to that. When we take up the private Members' business, he may make that submission.

The Minister of Parliamentary Affairs (Shri Satyanarayan Sinha): Sir, with your permission, I beg to announce that the Demands for

Grants in the General Budget of 1957-58 will be taken up for discussion and voting in the following order:—

Ministry of External Affairs; Department of Atomic Energy; Ministries of Defence, Education and Scientific Research, Health, Community Development, Food and Agriculture, Irrigation and Power, Law, Communications and Transport, Information and Broadcasting, Rehabilitation and Minority Affairs, Steel, Mines and Fuel, Works, Housing and Supply, Home Affairs, Labour and Employment, Commerce and Industry and Finance.

The allocation of time for the discussion and voting of Demands for the various Ministries will be announced shortly.

I beg to announce also the programme of Government business for the week commencing Monday, July 22.

After the conclusion of the voting of Demands for Railways, the Navy Bill will be brought forward on Monday with a motion for its reference to a Joint Committee. Thereafter, discussion of Demands for Grants in the General Budget will commence on Tuesday, July 23 with those in respect of the Ministry of External Affairs, followed by Demands in respect of the Department of Atomic Energy and the Ministries of Defence, Education and Scientific Research, Health and Community Development.

Shri T. B. Vittal Rao (Khammam): Among the Ministries he has mentioned there is no reference to Planning.

Sardar Hukam Singh (Bhatinda): It has been taken notice of and an amendment to that effect will be made.